

REGISTERED

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex(BDA),
Indiranagar,
Bangalore- 560 038.

Dated: 9 MAR 1988

CONTEMPT OF COURT APPLICATION NO
IN APPLICATION NO. 105/87(F)
W.P.No.

15

/88()

APPLICANT

Vs

RESPONDENTS

Shri M.J. Ramachandra Rao

The GM, Wheel & Axle Plant, Bangalore

To

1. Shri M.J. Ramachandra Rao
103, 'A' Type
Wheel & Axle Plant Quarters
Yelahanka Upanagar
Bangalore - 560 064
2. Shri M.S. Andaramu
Advocate
128, Cubbonpet Main Road
Bangalore - 560 002
3. The General Manager
Wheel & Axle Plant
Indian Railways
Personnel Branch
Yelahanka
Bangalore - 560 064
4. Shri M. Sreerangaiah
Railway Advocate
3, S.P. Building, 10th Cross
Cubbonpet Main Road
Bangalore - 560 002

Subject: SENDING COPIES OF ORDER PASSED BY THE BENCH

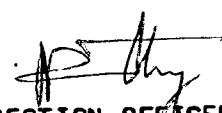
Please find enclosed herewith the copy of ORDER/~~ORDER~~

~~ORDER~~ passed by this Tribunal in the above said Contempt of Court application

on

3-3-88

Encl: as above.


SECTION OFFICER
(JUDICIAL)

In the Central Administrative
Tribunal Bangalore Bench,
Bangalore

ORDER SHEET

Contempt of Court Application No..... 15 of 1988

Respondent

Applicant

M.J. Ramachandra Rao

v/s

The GM, Wheel & Axle Plant, Bangalore

Advocate for Applicant

Advocate for Respondent

M.S. Anandaramu

M. Sreerangaiah

Date	Office Notes	Orders of Tribunal
		<p><u>M(J)/LHARM(A)</u> 3.3.88.</p> <p>Shri M.S. Anandaramu, learned counsel for the complainant, present.</p> <p>Shri M. Sreerangaiah, learned counsel for the contemners, present.</p> <p>It is brought to our notice by Shri Sreerangaiah that the order passed by this Tribunal in A.No. 105/87 has been complied with. This is not disputed by Shri Anandaramu.</p> <p>In view of the above, we drop the contempt of court proceedings.</p> <p>No costs.</p>

TRUE COPY

9/3/88
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Sd/-
MEMBER(J) 3P

dms.

Sd/-
MEMBER(A) T
3.3.88